

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.120/97

DATE OF ORDER : 05-02-1997.

Between :-

R.Chandrasekharan

... Applicant

And

1. The Sr.Divisional Engineer,
Co-ordination, S.C.Rlys,
Guntakal, Ananthapur Division.
2. Sr.Divisional Personal Officer,
SC Rlys, Guntakal, Ananthapur Division,
3. Asst. Engineer, SC Rlys, Pakala,
Chittoor Division.
4. Sr.Section Engineer / Works,
SC Rlys, Renigunta, Chittoor Division.

... Respondents

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Counsel for the Applicant : Shri M.P.Chandramouli

Counsel for the Respondents : Shri V.Bhimanna, SC for Rlys

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CORAM:

THE HON'BLE JUSTICE SHRI M.G.CHAUDHARI : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri Justice M.G.Chaudhari,
Vice-Chairman).

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(Order per Hon'ble Justice Shri M.G.Chaudhari, VC).

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Shri M.P.Chandramouli, counsel for the applicant.

Shri V.Bhimanna, Standing Counsel appeared for the respondents.

2. The applicant is given liberty to file a representation if so advised either to the Sr.Divisional Personnel Officer, GTL or the Divisional Railway Manager, Guntakal against the order of transfer dt.28-1-97 and pray for such reliefs as he may be advised. With this liberty the learned counsel is permitted to withdraw the O.A. without prejudice to future rights and remedies of the applicant.

3. No order as to costs.



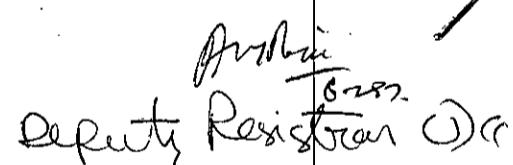
(R.RANGARAJAN)
Member (A)



(M.G.CHAUDHARI)
Vice-Chairman

Dated: 5th February, 1997.

Dictated in Open Court.


Deputy Registrar
6-287

av1/

O.A.120/97

To

1. The Sr.Divisional Enginee~~r~~,
Co-ordination, SC Rlys,
Rx Guntakal, Anantapur Division.
2. The Sr.Divisional Personal Officer,
SC Rlys, Guntakal, Anantapur Division.
3. The Assistant Engineer, SC Rlys,
Pakala, Chittoor Division.
4. The Sr.Section Engineer/Works,
SC Rlys, Renigunta, Chittoor Division.
5. One copy to Mr.M.P.Chandramouli, Advocate, CAT.Hyd.
6. One copy to Mr.V.Bhimanna, SC for Rlys, CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

pvm.

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I COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND
R.RangaRajan
THE HON'BLE MR.H.RAJENDRA PRASAD
MEMBER(ADMN)

Dated: 5 - 2 - 1997

ORDER / JUDGMENT

M.A./R.A/C.A. NO.

O.A.No. 120/97 in

T.A.No. (W.P.)

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

p.v.m.

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

प्रेषण/DESPATCH

20 FEB 1997

HYDERABAD BENCH